

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/90(KB)2018
IA(I.B.C)/945(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	T. P. ROY CHOWDHURY AND CO PVT. LTD VS V. R. INFRA LOGISTICS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Amandeep Singh, Adv.]
Mr. Sudarshan Kumar Agarwal, Adv.]
Ms. Zeenat Shabab, Adv.]
Mr. Shyamal Kumar Bhattacharjee] Liquidator-in-Person

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/945(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 10th Progress Report, which is placed at pages 10 to 19.
 - b. This application is supported by an affidavit which is placed at pages 20 to 22.
 - c. The 10th Progress Report is taken on record, and, accordingly this application is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**